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# The Gujarat Government Gazette

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Separate paging is given to this part in order that it may be filed as a Separate Compilation.

## PART-V

### Bills introduced in the Gujarat Legislative Assembly

(To be translated into Gujarati and the translation to be published in the *Gujarat Government Gazette*. The date of publication to be reported.)

The following Bill is published with the consent of the Speaker given under the proviso to rule 127A of the Gujarat Legislative Assembly Rules :-

### THE GUJARAT CO-OPERATIVE SOCIETIES (SECOND AMENDMENT) BILL, 2013.

#### GUJARAT BILL NO. 30 OF 2013.

#### A BILL

“*further to amend the Gujarat Co-operative Societies Act, 1961.*

It is hereby enacted in the Sixty-fourth Year of the Republic of India as follows :-

1. This Act may be called the Gujarat Co-operative Societies Short title. (Second Amendment) Act, 2013.

2. In the Gujarat Co-operative Societies Act, 1961, in section 17, in 1962. sub-section (1), after clause (a), the following clause shall be inserted, namely:-

51 of 1984. “(aa) to amalgamate with another society registered under the Multi-State Co-operative Societies Act, 1984;”

Amendment of section 17 of Guj. X of 1962.

**STATEMENT OF OBJECTS AND REASONS**

In section 17 of the Gujarat Co-operative Societies Act, 1961, there is a provision for amalgamation of a society with another society which is registered under the said Act. However, there is no provision for amalgamation of a society with another society which is registered under the Multi-State Co-operative Societies Act, 1984 which is the Central Act. It is, therefore, considered necessary to insert such an enabling provision in the State Act and accordingly section 17 of the State Act is proposed to be amended to achieve the object.

This Bill seeks to amend the said Act to achieve the aforesaid object.

Gandhinagar,  
Dated the 22<sup>nd</sup> March, 2013.

**BABUBHAI BOKHIRIA.**

By order and in the name of the Governor of Gujarat,

Gandhinagar,  
Dated the 22<sup>nd</sup> March, 2013.

**C. J. GOTHI,**  
Secretary to the Government of Gujarat,  
Legislative and Parliamentary Affairs Department.